

IN THE INCOME TAX APPELLATE TRIBUNAL
GAUHATI 'E' COURT, AT KOLKATA

BEFORE SHRI A. T. VARKEY, JM & DR. A.L.SAINI, AM

आयकरअपीलसं./ITA No.34/Gau/2019

(निर्धारणवर्ष / Assessment Year:2012-13)

Ashok Kumar Agarwal C/o, Pawan Enterprises Chiring Chapori, Dibrugarh- 786001	Vs.	ACIT, Circle-1, Dibrugarh
स्थायीलेखासं./जीआइआरसं./PAN/GIR No.: AFXPA 9357 G		
(Appellant)	..	(Respondent)

Appellant by : None

Respondent by : Shri Rockcin Saikia, JCIT, Sr. DR

सुनवाईकीतारीख/ Date of Hearing : 03/06/2020

घोषणाकीतारीख/Date of Pronouncement : 17/06/2020

आदेश / ORDER

Per Dr. A. L. Saini:

The captioned appeal filed by the assessee, pertaining to assessment year 2012-13, is directed against the order passed by the Commissioner of Income Tax (Appeal)-Dibrugarh, in appeal no. CIT(A), Dibrugarh/10028/2017-18, which in turn arises out of an assessment order passed by the Assessing Officer u/s 147 / 143(3) of the Income Tax Act, 1961 (in short the 'Act') dated 06/11/2017.

2. None appeared on behalf of the assessee but a letter was filed by the assessee before the Registrar of ITAT dated 19.05.2020 stating that the assessee had opted

for Vivaad Se Vishwaas scheme therefore he wanted to withdraw the appeal. The application of the assessee to withdraw the appeal is reproduced below:

“With reference to above I want to submit that I have opted for Vivaad se Vishwaas Scheme in case of the assessment order appealed against for A.Y. 2012-13. Therefore, I want to withdraw my appeal for the A.Y. 2012-13. Kindly do the needful at your end.”

We have heard Id. DR for the revenue and since the Id. D.R. did not raise any objection therefore we dismiss this appeal as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Court on 17.06.2020

Sd/-
(A.T. VARKEY)
न्यायिकसदस्य / JUDICIAL MEMBER

Sd/-
(A.L.SAINI)
लेखासदस्य / ACCOUNTANT MEMBER

दिनांक/ Date:17 /06/2020
(SB, Sr.PS)

Copy of the order forwarded to:

1. Ashok Kumar Agarwal
2. ACIT, Circle-1, Dibrugarh
3. C.I.T(A)-
4. C.I.T.- Guwahati.
5. CIT(DR), Gauhati Bench, Guwahati.
6. Guard File.

True copy

By Order

Senior Private Secretary / DDO/ H.O.O
ITAT, Gauhati Bench